

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam : Nagaland : Mizoram & Arunachal Pradesh)

Dated Guwahati the 25th January, 2022

TRANSFER POLICY FOR THE JUDICIAL OFFICERS OF ASSAM

In continuation of the Transfer Policy for the Judicial Officers of Assam, issued under Memo No.HC.VII-197/2013/6829-6850/A. dated 17.12.2021, the Gauhati High Court has been pleased to include the newly created Districts of Charaideo, Hojai and South Salmara-Mankachar in Clause - 4 of the Transfer Policy for the Judicial Officers of Assam, as follows:-

ZONE-B	South Salmara-Mankachar
ZONE-E	Hojai
ZONE-G	Charaideo

This will come into force with immediate effect

By Order,
Sd/- Romen Baruah,
REGISTRAR (VIGILANCE)

Memo No. HC.VII- 197/2013/ 386 - 406 /A.

Dated 25.01.2022

Copy to :-

1. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The District and Sessions Judge, _____ (They are requested to bring the Transfer Policy to the notice of all the Judicial Officers working under them)
3. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Judge, Designated Court, Assam, Guwahati.
5. The Principal Judge, Family Court, _____
6. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/ Silchar.
7. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh.
8. The Presiding Officer, STAT & Member, MACT, No.1, Kamrup (M), Guwahati.
9. The Special Judge, Assam, Guwahati.
10. The Special Judge, CBI & NIA, Assam, Guwahati.
11. The Member-Secretary, Assam State Legal Services Authority, Guwahati.
12. The Member, MACT, _____

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13. The Special Judge, Addl. CBI Court, No.1,2 & 3, Assam, Chandmari, Guwahati.
14. The Secretary, Gauhati High Court Legal Services Committee, Guwahati.
15. The Chief Judicial Magistrate _____ (They are requested to bring the Transfer Policy to the notice of all the Judicial Officers working under them.)
16. The Joint Registrar (_____), Gauhati High Court, Guwahati.
17. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
18. The Private Secretary to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati.
19. The Project Manager, Gauhati High Court, Guwahati for uploading this Notification in the Gauhati High Court Website.
20. The C.A. to Registrar General/ Registrar (Admn.)/Registrar (Vigilance)/Registrar (Judicial), Gauhati High Court, Guwahati.
21. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette.

25/1/2022
REGISTRAR (VIGILANCE)
GAUHATI HIGH COURT, GUWAHATI

25/01/2022